

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.147 of 2020**

**IN THE MATTER OF:**

**Pradeep Agarwal & Ors.**

**...Appellants**

**Versus**

**Nutan Ispat and Power Pvt. Ltd.**

**...Respondent**

**For Appellants:           Shri Abhijit Sinha, Shri Kumarjit Banerjee and  
                                  Shri Gaurav Gupta, Advocates**

**For Respondent:         None**

**ORDER**

**27.01.2020**       The learned Counsel for the Appellant states that the Appellant has signed copy of Annexure - A4. The same may be filed by tomorrow.

List the Appeal on 29<sup>th</sup> January, 2020 as 'fresh case'.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice A.B. Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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